

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2021 AT 10:30 AM .

NAME OF THE COMPANY : MRS. ANITA NIRULA & ANR V/S M/S PIYUSH SHELTERS
INDIA PVT LTD

SECTION OF I & B CODE: 60(5) IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT/ RP : R. V. MISHRA

COUNSEL FOR THE RESPONDENT : PRADEEP SINGH SISODIA, ABHINAV GAUR, RAM
KUMAR MISHRA

PCMA (Or.) Ram Kumav Mishra Counsel of RP [Signature]
Adv. Babita Jain " [Signature]
Sh. S.D. Gupta RP

CA NO. 172/2019 IN CP NO.(IB)322/ALD/2018

Sh. Yash Tandon, Advocate for Home Buyers, Dr. Ram Kumar Mishra, PCMA, Ms. Babita Jain and Sh. G.S. Gupta for the RP, Sh. Namman Rajvanshi holding brief of Sh. Sanchit Garga, Sh. Tanmay Sadh holding brief of Sh. Abhinav Gaur, Advocate for the Financial Creditor (HDB Financial Services) are present.

In view of the order passed in CA NO. 371/2019 IN CP NO. (IB) 322/ALD/2018.

Accordingly, put on 25th March, 2021 before the Regular Court.

Dated : 15.03.2021

[Signature]
JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kumud Narayan
(P.S.)